

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/834/1A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Principal Judge,
Family Court, Nalbari.

Dated Guwahati the 20th August, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/721 dtd. 17.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2024, along with station leave permission**, has been granted. The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

8343

Memo No.HC.VII-123/2003/8342-1A, dated 20.08.2024
Copy to.

1. The Chief Judicial Magistrate, Nalbari.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

